



\$~22

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 291/2021

SPORTA TECHNOLOGIES PVT. LTD.

..... Plaintiff

Through: None

versus

JOHN DOE AND OTHERS

..... Defendant

Through: Mr. Samir Chugh, Adv. & Ms. Deepika Kathuria (through VC) Ms. Shweta Sahu, Adv. for R-14

CORAM: JOINT REGISTRAR (JUDICIAL) SH. SIDHARTH MATHUR

%

<u>O R D E R</u> 26.09.2022

No Stenographer is provided form pool of Establishment.

The counsel for the plaintiff states that the joint schedule of the documents is required to be filed.

The parties shall now file the joint schedule of the documents as well as the documents themselves.

List the matter for further proceedings on **25.11.2022**.

SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 26, 2022/ RK